

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 270 of 2018**

**IN THE MATTER OF:**

**Jai Mahal Hotels Pvt. Ltd. ....Appellant**

**Vs.**

**Rajkumar Devraj & Ors. ....Respondents**

**With**

**Company Appeal (AT) No. 271 of 2018**

**IN THE MATTER OF:**

**Rajkumar Vijit Singh & Anr. ....Appellants**

**Vs.**

**Rajkumar Devraj & Ors. ....Respondents**

**With**

**Company Appeal (AT) No. 329 of 2018**

**IN THE MATTER OF:**

**Rambagh Palace Hotel Pvt. Ltd. ....Appellant**

**Vs.**

**Rajkumar Devraj & Ors. ....Respondents**

**Present:**

**For Appellants: Dr. U. K. Chaudhary and Mr. Sanjiv Sen, Sr. Advocates with Ms. Manisha Chaudhary, Mr. Dhruv Gupta, Ms. Samridhi Gogia, Mr. Sayan Ray and Mr. Soumo Palit, Advocates**

**For Respondents: Mr. Salman Khurshid, Sr. Advocate with Mr. Abhishek K Rao, Mr. Shailesh Suman, Ms. Bhavya Bharti and Ms. Tushita Ghosh, Advocates**

**ORDER**

**19.08.2019:** Post these appeals for further 'hearing' on **11<sup>th</sup> September, 2019** at **2.00 P.M.** on the top of the list.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

*sa/gc*